

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
MEMORANDUM OF APPLICATION

(Under Sections 14, 15 read with 18(1) of the National Green Tribunal Act, 2010)

Original Application No. 224 of 2025

Society of Liberals Valuing Environment,

...Applicant

Vs.

The TNCZMA & Ors

...Respondents

S. NO	Date	Description	Pg. No
1.	24.11.2025	Memo filed by the Applicant	1
2.	03.10.2025	Annexure A8 – Letter from TNPCB regarding inspection of Subject Site.	2-3

//Certified to be true copies of the respective originals//
Dated this the 24th day of November, 2025, at Chennai



Through
A. Yogeshwaran
Counsel for the Applicant
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Email: yogeshwaranadv@gmail.com

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MEMO FILED BY THE APPLICANT

It is respectfully submitted as follows:

1. After the filing of the present OA, a letter dated 03.10.2025 was received from the TNPCB stating that the subject area was visited on 30.09.2025 and the TNPCB confirmed that the WRD had commenced work illegally without CRZ Clearance. The letter further states that work had stopped on the date of inspection. A copy of the letter is annexed as Annexure A8.

Therefore, it is humbly prayed before this Hon'ble Tribunal to take this memo on record and thus, render justice.

Dated this the 24th day of November, 2025 at Chennai



Counsel for the Applicant



TAMILNADU POLLUTION CONTROL BOARD

From
Dr. M. Dhinakaran, M.E. PhD.
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Chennai South @Velachery.
No.14, first Floor, 2nd main Road,
Jagannathapuram, Rajalakshmi Nagar,
Velachery, Chennai- 600042.

To
The Member Secretary,
TamilNadu Pollution Control Board,
76, Mount Salai,
Guindy, Chennai – 600 032.

Lr.No.TNPCB/CHS/F.CRZ- Complaint/Uthandi – surplus canal-2/2025,
Dt:03.10.2025.

Respected Sir,

Sub: TNPCB – O/o. District Environmental Engineer, Chennai South – CRZ Notification, 2011 – CRZ complaint regarding construction of the proposed surplus water canal from Buckingham Canal to Sea at Uthandi – Report submitted – reg.

Ref: 1. Complaint from Nainaar Kuppam Fishermen Panchayat Association Dt:23.09.2025 against the construction of the proposed surplus water canal from Buckingham Canal to Sea at Uthandi.
2. Times of India News Article Dt:03.10.2025.

With reference to the above reference 1st & 2nd cited, it is submitted that the complaint regarding construction of the proposed surplus water canal from Buckingham Canal to Sea at Uthandi filed by Nainaar Kuppam Fishermen Panchayat Association was inspected on 30.09.2025 and the following was observed.

- i) The surplus canal project is starting from Buckingham canal (Next to Indian Maritime University) passing East Coast Road and via 2nd main road towards sea till sea (Bay of Bengal). In this connection, complainant and local residents of 2nd main road, Uthandi informed that this project is started without CRZ Clearance and this proposed canal project via 2nd main road will contaminate the ground water of Uthandi area since this surplus water will be contaminated with sewage and also it will impact fishes.

- ii) It was noticed that earlier the Water Resource Department (WRD) has started shutter gate basement works in the CRZ Area abutting Buckingham canal next to Indian Maritime University gate (Photographs attached) and now during inspection it was noticed that the said work was stopped. (Photographs attached)

This is submitted for information and further course of action.


District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Chennai South @ Velachery.

Copy to

1. The Member Secretary,
Tamil Nadu State Coastal Zone Management Authority (TNSCZMA),
9th Floor, Chennai Metro Rail Limited Building,
Nandanam, Chennai - 600 035.
2. The District Collector/ Chairman (DCZMA),
Fourth Floor, M. Singaravelar Maaligai,
62, Rajaji Salai, Chennai Collectorate, Chennai - 600 001.
3. The District Environmental Engineer,
Convenor - DCZMA,
950/1, P.H Road, Arumbakkam,
Chennai -600106.